# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 342 TO BE ANSWERED ON 2<sup>ND</sup> DECEMBER . 2025

#### PROMOTION OF ORGANIC FARMING

342. SHRI GYANESHWAR PATIL:

SHRI BALYA MAMA SURESH GOPINATH MHATRE:

SMT. DELKAR KALABEN MOHANBHAI:

SHRI BHUMARE SANDIPANRAO ASARAM:

DR. SHIVAJI BANDAPPA KALGE:

SHRI NILESH DNYANDEV LANKE

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the initiatives taken to promote organic farming in the country;
- (b) the State-wise and district-wise details of the total area under organic farming in various States of the country particularly in Maharashtra, Madhya Pradesh and UT of Dadra and Nagar Haveli;
- (c) the amount of financial assistance provided to the farmers adopting organic farming in Maharashtra, Madhya Pradesh and UT of Dadra and Nagar Haveli;
- (d) the certification process followed by the Government for organic products; and
- (e) the steps taken by the Government to ensure market availability for organic products along with the details thereof, State-wise

#### **ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a): Organic farming is being promoted through Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs except North Eastern States and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) for the North Eastern States since 2015-16. Both schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing. Primary focus of the schemes is to form organic clusters, with preference to small and marginal farmers, to create a supply chain. Both the schemes are implemented through States /UT Governments.
- (b): The state wise details of number of clusters, area covered and farmers benefitted under PKVY scheme and area covered and farmers benefitted under the MOVCDNER scheme since 2015-16 (as on date 31.10.2025) are given at Annexure –I. The district wise data of PKVY and MOVCDNER scheme are not maintained centrally.

(c): Under PKVY, assistance of Rs. 31,500 per ha in 3 years is provided for promotion of organic farming. Out of this, assistance of Rs. 15,000 per ha is provided to farmers through Direct Benefit Transfer for on- farm /off –farm organic inputs. Under MOVCDNER, assistance of Rs. 46,500/ha in 3 years is provided for creation of Farmers Producer Organization, support to farmers for organic inputs etc. Out of this, assistance @ Rs. 32500/ ha is provided to farmers for off -farm /on –farm organic inputs under the scheme including Rs. 15,000 as Direct Benefit Transfer to the farmers.

The amount of financial assistance provided to the farmers adopting organic farming in Maharashtra, Madhya Pradesh and UT of Dadra and Nagar Haveli are as under:

Name of States/UTs	Amount released under PKVY scheme since 2015-16 (as on date 31.10.2025) (Rs. In Lakh)	
Maharashtra	15704.51	
Madhya Pradesh	15919.63	
UT of Dadra and Nagar Haveli	1000.00	

- (d): The Government is implementing organic certification program namely, Participatory Guarantee System of India (PGS-India) through National Centre for Organic and Natural farming under Ministry of Agriculture and farmers' Welfare and National Programme for Organic Production (NPOP) through Agricultural and Processed Food Products Export Development Authority (APEDA) under Ministry of Commerce & Industries.
- (e): To promote market linkage of organic produces States organize seminars, workshops, buyer-seller meetings, exhibitions and organic festivals either within their own region or in key markets of other states. Support is also given to Farmer Producer Organizations (FPOs) dealing in organic produce on market linkage. 479 FPO have been formed under MOVCDNER scheme who are involved in marketing of organic produce.

### Annexure-I

The state wise details of number of clusters, area covered and farmers benefitted under PKVY scheme since 2015-16 (as on date 31.10.2025)

Name	of the State	Clusters	Area (in ha)	Farmers
1	Andhra Pradesh	5,415	3,60,805.39	7,46,976
2	Bihar	1,576	31,783.30	43,208
3	Chhattisgarh	2,825	1,01,279.29	60,294
4	Gujarat	759	15,334.41	17,836
5	Goa	500	10,000.00	12,685
6	Haryana	-	-	-
7	Jharkhand	1,101	25,300.00	32,714
8	Karnataka	2,045	49,100.00	67,598
9	Kerala	706	94,480.00 3,10,84	
10	Madhya Pradesh	6,037	1,18,310.00	1,62,590
11	Maharashtra	2,978	66,756.00	87,350
12	Odisha	1,434	52,200.00	71,994
13	Punjab	483	9,657.00	9,334
14	Rajasthan	10,057	2,01,140.00	2,86,230
15	Tamil Nadu	1147	32,940.00	37,886
16	Telangana	405	8,100.00	18,405
17	Uttar Pradesh	8,539	1,71,184.80	2,73,672
18	West Bengal	1,170	27,400.00	58,961
19	Assam	220	4,400.00	9,740
20	Arunachal Pradesh	19	380.00	380
21	Mizoram	39	780.00	2,054
22	Manipur	30	600.00	761
23	Nagaland	24	480.00	152
24	Sikkim	150	63,000.00	7500
25	Tripura	50	1000.00	2267
26	Meghalaya	45	900.00	2,275
27	Himachal Pradesh	330	18,747.87	44,932
28	Jammu & Kashmir	258	5160.00	12,900
29	Uttarakhand	9537	1,90,740.00	4,26,109
30	Andman & Nicobar	-	14,491.00	3,590
31	Daman & Diu	26	642.18	1,325
32	Dadar Nagar	-	-	-
33	Lakshadeep	-	2,700.00	8,126
34	Ladakh	250	10,480.00	14,070
	Total	58,155	16,90,271	28,34,755

The state wise details of area covered and farmers benefitted under the MOVCDNER scheme since 2015-16 (as on date 31.10.2025)						
S. No.	State	Area (Ha)	No. of Farmers			
1	Arunachal Pradesh	28,000	19,099			
2	Assam	26,635	24,681			
3	Manipur	43,000	43,000			
4	Meghalaya	19,402	19,274			
5	Mizoram	26,500	27,604			
6	Nagaland	30,558	31,128			
7	Sikkim	35,323	78,329			
8	Tripura	26,660	26,874			
	Total	2,36,078	2,69,989			
	Grand Total	19,26,349	31,04,744			

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